

Serial No. of Order	Date of Order	Order with Signature	
4	15.10.96	<p>In view of the submission of Shri B.N.Udgata, counsel for the petitioner that the applicant has been appointed on 2.5.1996 this petition has become infructuous and is accordingly dismissed. Shri Ashok Mishra, senior counsel for the union of India is present and heard.</p> <p style="text-align: right;">M. A. Meher</p> <p style="text-align: right;">MEMBER (ADMINISTRATIVE)</p>	<p>For Adm. &amp; for interim relief.</p> <p>Ad 28/6/96</p> <p>Branch.</p> <p>Ad 15.10.96 for Comptt. of Adm.</p> <p>Ad 14/10/96 Branch</p> <p>Order no 4 Dt. 15-10-96</p> <p>A copy of Order may be given to both the counsels.</p> <p>Ad 18/10/96 M. A. Meher 18-10-96 S.O.C.D.</p> <p>Received copy of order dt. 15-10-96 on behalf of Mr. Ashok Mishra, for Panel Couns. Ashok Rose A/C 28/10/96</p>